

(d) The United Nations have lodged a protest with Mr. Tshombe. A Commission has been set up by the United Nations to inquire into the incident and its report is awaited.

RACKET IN EXPORT/IMPORT TRADE

*477. SHRI N. SRI RAMA REDDY: Will the Minister of FINANCE be pleased to state whether the reported news of the existence of a racket in import/export trade through under-invoicing of exports and over-invoicing of imports has been brought to Government's notice and if so, what are the actual facts in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI B. R. BHAGAT): It is not clear which particular news item the hon. Member has in mind. Whenever specific cases of under-invoicing of exports or over-invoicing of imports are found by the customs authorities, suitable action is taken by them and/or the Director of Enforcement, according to the facts of the case.

FREE EDUCATION IN DELHI

*478. SHRI S. C. DEB: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to introduce free education up to higher secondary in Delhi; and

(b) if so, by what time?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) Not in the near future.

(b) Does not arise.

SOLDIERS DIED AND INJURED IN A MOTOR ACCIDENT NEAR AMARNAGAR, ASSAM

*479. SHRI S. C. DEB: Will the Minister of DEFENCE be pleased to state:

(a) whether it is a fact that on July 12, 1962 in a serious motor accident that occurred near Amarnagar on Halflong-Silchar road in Cachar District, Assam, four soldiers met with death and four others were seriously injured; and

(b) if so, how the accident occurred?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K. RAGHURAMAIAH): (a) and (b). It appears that an accident involving a vehicle belonging to Assam Police in which 4 men of Assam Police were killed and 4 others were injured occurred on Halflong-Silchar road on the 12th July 1962. No soldiers were involved in the accident. This is a matter with which the State Government of Assam, and not the Central Government, are concerned.

INVESTIGATIONS INTO THE AFFAIRS OF NEW CENTRAL JUTE MILLS, CALCUTTA

*480. SHRI A. M. TARIQ: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to the Starred Question No. 290 and its supplementaries in the Rajya Sabha on the 25th June, 1962 and state:

(a) the progress since made in the investigations of the affairs of the New Central Jute Mills, Calcutta, and

(b) whether any reference has since been made to the Judiciary?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) The case is still under investigation.

(b) Does not arise at this stage.

MAINTENANCE OF CORRECT RECORD OF PAKISTANI INFILTRATION INTO ASSAM

*481. SHRI DHANANJOY MOHANTY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any official machinery has been set up to maintain a correct record of Pakistani infiltration into Assam and how this machinery works;

(b) whether there are any laws restricting sale or transfer of land by the Assamese under certain circumstances calculated to prevent passing of land into the hands of Pakistanis directly or indirectly; and

(c) if so, what are those laws or regulations and whether those are strictly enforced?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) to (c). The information is being collected and will be laid on the Table of the House as soon as it is available.

DEEP SHAFT MINING

*482. DR. A. SUBBA RAO: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether the economics of the deep shaft mining which was under study by the Singareni Collieries Company has been concluded;

(b) if so, the nature of decision arrived at; and

(c) whether the Planning Commission has allotted Rs. 8 crores for raising million tonnes of coal by deep shaft mining?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) to (c) The economics of raising one million tons from deep shaft mining has yet to be examined. The Singareni Collieries Company have, however, been made an allocation of Rs. 20 crores in the Third Plan. This includes Rs. 8 crores being the estimated cost of raising one million tons from deep shaft mines.

SINGARENI COLLIERIES COMPANY

*483. DR. A. SUBBA RAO: Will the Minister of MINES AND FUEL be pleased to state:

(a) whether it is a fact that out of Rs. 145 lakhs foreign exchange asked for by the Singareni Collieries Company only a sum of Rs. 14.26 lakhs was allotted during the year 1961-62;

(b) the amount of foreign exchange required by the Company for the year 1962-63; and

(c) whether, in view of the shortage of foreign exchange, it is possible for the Company to achieve coal production target of 32 lakh tonnes for the year 1962-63?

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): (a) No, Sir. Out of Rs. 145 lakhs of foreign exchange asked for by the Singareni Collieries Company Ltd., a sum of Rs. 131.50 lakhs was allocated to the Company during 1961-62.

(b) The amount of foreign exchange required by the Company for the year 1962-63 as estimated by it is Rs. 342.15 lakhs against which foreign exchange amounting to Rs. 175.75 lakhs for the period April-September 1962 has already been allocated.

(c) The Company has assured the Government that they would be able to fulfil its target of production of 32 lakh tonnes during 1962-63.

CENTRE'S CONTRIBUTION IN EXPENDITURE ON NATURAL CALAMITIES

*484. SHRI R. N. KAKATI: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that originally the Government of India used to bear half of the expenditure which the States incurred on account of natural calamities, particularly floods and earth-quakes;

(b) if so, whether these rules have been modified and now the Union Government propose to contribute 50 per cent of such expenditure only after the States have spent the total fund set apart for such purposes;